

Rent Restriction Act for Chandigarh

9477. SHRI SHRI CHAND GOEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are contemplating to enforce the Rent Restriction Act in Chandigarh;

(b) whether Government have received some representations in this behalf; and

(c) if so the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Yes Sir.

(c) The matter has been carefully considered but it has been decided not to apply the Rent Restriction Act in Chandigarh for the present.

Local body for Chandigarh Union Territory

9478. SHRI SHRI CHAND GOEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are contemplating to set up some elected local body for Chandigarh Union Territory; and

(b) if so, the steps taken in that direction.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No Sir.

(b) Does not arise

Cases Against Trade Union Workers of L. I. C. in Chandigarh.

9479. SHRI SHRI CHAND GOEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Chandigarh Administration has instituted criminal cases against the Trade Union workers of the life Insurance Corporation; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). One day's token strike was observed

by local Life Insurance Corporation employees on 5th April, 1968 in response to the call of their Central body to protest against the introduction of automation in the Corporation. Some of the striking employees in the evening of 5. 4. 1968 are reported to have gone to the houses of various non-striking employees and alleged to have committed trespass, threatened the inmates with serious consequences for having refused to join them in the strike. As a result, on a complaint received from the local officers of the Life Insurance Corporation, a case under Sections 506/147 I. P. C. was registered at the Police Station West Chandigarh. Seven employees were arrested and have been released on bail.

Memorial to Bhagat Singh, Rajguru and Sukhdev

9480. SHRI M. L. SONDHI : Will the Minister of EDUCATION be pleased to state :

(a) whether Government propose to acquire a house at Toori Bazar, Ferozpur where the revolutionaries viz. Bhagat Singh, Rajguru and Sukhdev worked and lived; and

(b) whether Government propose to build a befitting memorial there in deference to the public demand ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). There are no such proposals under consideration of the Government at the present

Road Accidents in Delhi

9481. SHRI M. L. SONDHI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that in the last 75 days there were as many as 80 deaths out of 1680 road accidents in Delhi; and

(b) if so, the steps taken to educate the persons in traffic rules and progress so far made in these efforts by the Traffic Police ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b). The required information is